

Role of NISG

867. SHRI SHYAMAL CHAKRABORTY:
SHRI MOINUL HASSAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the role played by the National Institute of Smart Government (NISG) in enhancing capacity at the JNNURM units; and
- (b) the reasons for not involving Ministry's own agencies like National Institute of Urban Affairs (NIUA) and Town and Country Planning Organisation (TCPO)?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) National Institute of Smart Governance (NISG) is enhancing capacity for implementation of National Mission Mode Project on e-Governance in Municipalities under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in Ministry of Urban Development. It provides specialized support in project appraisal, implementation and capacity building, monitoring and evaluation of approved projects for e-Governance.

(b) The Government of India (GOI) through a Cabinet decision approved the setting up of the NISG, Hyderabad, a not-for-profit private company incorporated in 2002 with government nominees from Department of Information Technology (DIT) and Department of Personnel and Training (DoP&T) on the Board of NISG. NISG has been appointed to assist the Mission Directorate in consultation with DIT. NIUA and TCPO are not specialist organizations for implementing e-Governance projects though they are expert in urban sector.

Progress of JNNURM in Andhra Pradesh

868. SHRI PENUMALLI MADHU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that between 2005 and 2009, 116 Detailed Project Reports (DPRs) have been received from the State of Andhra Pradesh for taking up various projects under JNNURM;
- (b) whether it is also a fact that only 48 projects have been approved by the Government;
- (c) if so, the details of the projects approved, district-wise;
- (d) if not, the reasons for not approving the remaining projects under JNNURM; and
- (e) the progress of 48 projects approved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) to (e) 50 Projects have been approved for the State of Andhra Pradesh under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), details of which are given in the Statement (See below). DPRs submitted by the State and found in conformity with the guidelines of UIG of JNNURM are considered by the Central Sanctioning and Monitoring Committee (CSMC) for approval subject to their technical appraisal and availability of funds. The projects for which funds have been released are at different stages of implementation.